

DIVISION BENCH

P-104

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/293(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS VINOD KUMAR MITTAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms. Mahuya Ghosh, Adv.] For the Financial Creditor/ SBI

Mr. Sandeep S Ladda, Adv.] For the Respondent

Ms. Pragya Nawandar, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **10/06/2024**.

Court Officer